

The Minister of Communications (Shri Jagjivan Ram): (a) Over-time allowance for operational staff of the Civil Aviation Department has been introduced with effect from the 1st April 1954 as an experimental measure and is at present admissible to Communication Assistants, Radio Operators and Radio Technicians engaged on actual operational work. The question of its extension to other categories of operational staff of the Civil Aviation Department has not yet been examined.

The rules governing the grant of over-time allowance are:

- (i) The allowance is payable for all duty done in excess of 45 hours per week.
- (ii) Over-time duty is resorted to only when absolutely necessary under orders of the Officer-in-Charge of the Station.
- (iii) Over-time of half an hour and more is counted as full hour while less than half hour is ignored.
- (iv) The rates of allowance granted are:

Pay Range	Rate of allowance per hour.
Up to Rs. 85	Rs. 0 8 6
Between Rs. 86 and Rs. 100	Rs. 0 11 6
Between Rs. 101 and Rs. 130	Rs. 0 12 0
Between Rs. 131 and Rs. 170	Rs. 0 15 6
Between Rs. 171 and Rs. 200	Rs. 1 3 0
Between Rs. 201 and Rs. 250	Rs. 1 7 0
Between Rs. 251 and Rs. 325	Rs. 1 13 6
Above Rs. 325	Rs. 2 2 0

(b) Special pay is being paid to persons who are in charge of cash exceeding specified amounts. No special pay is being paid to persons holding charge of Stores.

(c) Stores are handled by Store-keepers and Store Clerks in the course of their normal duties and, as such, the question of grant of any special pay or allowance does not arise.

RIKHAVDEO POST OFFICE

519. Shri Bheekha Bhai: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Rikhavdeo combined post office is not functioning efficiently;

(b) whether it is a fact that letters are not delivered by that office in due time; and

(c) whether Government have received any representation as to maladministration in mail deliveries at that office?

The Minister of Communications (Shri Jagjivan Ram): (a) No.

(b) No.

(c) No.

RAILWAY PORTERS AT CHITTORGARH STATION

520. Shri Bheekha Bhai: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the number of licences issued to porters at Chittorgarh Railway Station is not adequate to cope with the requirements of the touring public; and

(b) whether Government have received any complaint in this respect?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The number of porters at the station is adequate to cope with the requirements of passengers.

(b) No.

RAILWAY EMPLOYEES

521. Shri R. N. Singh: Will the Minister of Railways be pleased to state:

(a) whether a decision was taken in 1951 for upgrading one-third of the number of posts of Record Lifters and Sorters from the scale of Rs. 40-60 to the scale of Rs. 55-85;

(b) if so, what were the terms and conditions prescribed for promotion of the employees to the posts in the higher grade;

(c) whether Government have under their consideration the question of re-classifying the posts in the grade of Rs. 40—60, Rs. 55—85 and Rs. 55—130; and

(d) if so, decision taken in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) The incumbents of the posts in the higher grade were to be put to good use by a proper redistribution of work between the grades of Rs. 55—85 and 40—60, the staff in the former grade being called upon to perform semi-clerical duties. Future entrants to the higher grade were also required to possess educational qualifications higher than a slight degree of literacy required for posts in the lower grade.

(c) Yes, Sir.

(d) The matter is under consideration.

P. AND T. OFFICES IN MADHYA PRADESH

522. Mulla Abdullabhai: Will the Minister of Communications be pleased to state:

(a) the number of Post and Telegraph Offices in Madhya Pradesh in August 1947;

(b) the number of Post and Telegraph Offices opened there (year-wise) since August, 1947; and

(c) the number of places where new Post and Telegraph Offices are proposed to be opened during the remaining period of the First Five Year Plan?

The Minister of Communications (Shri Jagjivan Ram): (a) On the 15th August, 1947 there were in Madhya

Pradesh 31 post offices, 156 P. & T. Combined Offices and 3 Departmental Telegraph Offices.

(b) A statement giving the information is placed on the Table of Sabha. [See Appendix III, annexure No. 54.]

(c) About 800 Post Offices and 44 Telegraph Offices.

न्यूनतम मजूरी अधिनियम के अन्तर्गत दोषीसिद्धियाँ

५२३. श्री जी० एल० चौधरी : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् १९५४ में उत्तर प्रदेश में न्यूनतम मजूरी अधिनियम, १९४८ के अन्तर्गत कितने अभियोग लगाये गये ;

(ख) कितने मुकदमों में दोषीसिद्धियाँ हुईं, और

(ग) कितने मुकदमों में दोषीसिद्धियाँ नहीं हुईं ?

The Minister of Labour (Shri K. K. Desai): Information about employments within the purview of the Uttar Pradesh Government is being collected and will be laid on the Table of the House when received. So far as employments in the Central sphere are concerned, the figures are:

(a) 8, of which five have been decided so far;

(b) 3.

(c) 2.

THEFTS ON EASTERN RAILWAYS

524. Shri K. C. Jena: Will the Minister of Railways be pleased to state:

(a) the number of cases of theft that have taken place on the Eastern Railway during the period from the 1st January, 1953 to the 31st October, 1954;

(b) whether any enquiries were held in regard to these thefts; and